

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4908

ANSWERED ON:02.09.2011

ELECTRICITY ACT, 2003

Alagiri Shri S. ;Verma Shri Sajjan Singh;Yadav Shri M. Anjan Kumar

Will the Minister of POWER be pleased to state:

(a) whether the Government has received complaints regarding inaction by some power distribution companies under the Section 143 and 149 of the Electricity Act,2003;

(b) if so, the details thereof; and

(c) the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): As per the available records of the Ministry no complaint has been received regarding inaction by power distribution companies under the Section 143 and 149 of Electricity Act, 2003.

(b) & (c): Do not arise.